विदेश मंत्री (श्री इन्द्र कुमार गुजराल): (क) विदेश स्थित मिशनों के पास उपलब्ध सूचना के अनुसार भारत के साथ राजनियक संबंध रखने वाले देशों में रह रहे भारतीय राष्ट्रिकों की संख्या लगभग 5 मिलियन है।

Written Answers

(ख) ऐसे प्रवासी नागरिकों की अनगणना करने का कोई प्रावधान नहीं है। तथापि, भारतीय संघों, स्थानीय सरकारी अभिकरणों द्वारा उपलब्ध कराई गई सूचना और मिशनों में अपने आपको पंजीकृत कराने वाले भारतीय नागरिकों की संख्या के आंकडों के आधार पर विदेश स्थित भारतीय मिशन भारतीय नागरिकों की संख्या का अनुमान लगाते हैं।

Details of Package from Prime Minister to Assam for different sectors

613. SHRI PARAG CHALIHA: Will the Minister of HOME AFFAIRS be pleased to state the details of package for Assam as announced by Prime Minster in different sectors?

THE MINISTER OF STATE IN HTE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): A copy of the Extract of the Statement, relating to Assam, made by the Prime Minister at Guwahati on October 27, 1996, which contains the requisite information, is given as Annexure. [See

Appendix 179, Annexure No. 15J.

Commercial Exploitation of Land Belonging to Ministry of Surface Transport

- 614. PROF. RAM KAPSE: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether the proposal of commercial exploitation of land has been cleared;
 - (b) if so, the details thereof; and
- (c) if not, the reasons therefor and by when the same is likely to be cleared?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) to (c) Earlier it was proposed to utilise DTC land in Delhi and the Calcutta Port Trust land in Culcutta for commercial exploitaion.

However, no decision could be finally taken in this regard. The administrative control of DTC has been transferred to the Government of National Capital' Territory with effect from 5.8.1996. Hence, the question of utilisation of DTC land in Delhi by the Ministry of Surface Transport now does not arise.

In the case of the land of Calcutta Port Trust also, its commercial exploitation is not now proposed to be made since it has been decided to utilise the Port Trust land for the purpose and requirements of the Calcutta Port Trust.

Police Firing in Mahavir Enclave

- 615. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether some persons were killed and a number of persons were injured in police firing recently in Mahavir Enclave of of Dabri arta In Sbuth-West Delhi;
 - (b) if so, the details thereof;
- (c) whether Government have inquired into the circumstances leading to the police firing; if so, the outcome thereof; and
- (d) the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) Yes, Sir. An operation for demolition of certain unauthorisedly built structures on Gram Sabha land of village Nasirpur was carried out on 14.10.1996. As the operation could not be concluded on the same day, it was decided to demolish the remaining structures on the following day. However, before the demolition could be resumed, a large mob assembled near the Police Station Dabri early in the morning to protest against further demolition. This mob was dispersed out some miscreants from the retreating mob indulged in arson and violence. At Vijay Enclave, a huge mob surrounded a police party which being